ANNEXURE- 7

Name of the Corporate Debtor: P.C DEY & SON DISTRIBUTORS PRIVATE LIMITED	Date of commencement of Liquidation: 22.01.2026 (Intimation Received by Liquidatoe as on 02.02.2026)	List of creditors (Stakeholders) as on : 25.03.2026

List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in SCC, if applicable					
1	Income Tax Department- TDS	Govt. Of India	19-02-2026	3,05,260.00	3,05,260.00	Unsecured	N.A.	0.045%	N.A.	N.A.	N.A.	N.A.	
2	Income Tax Department	Govt. Of India	25-08-2025	11,17,70,323.00	11,17,70,323.00	Unsecured	N.A.	16.572%	N.A.	N.A.	N.A.	N.A.	
3	GST Department	Govt. Of India	12-02-2026	16,94,50,252.00	16,94,50,252.00	Unsecured	N.A.	25.124%	N.A.	N.A.	N.A.	N.A.	
Total				28,15,25,835.00	28,15,25,835.00			41.741%					

SRIRAM MITTAL
Insolvency Professional
IBBI/IPA-001/IP-P02276/2021-22/13677